

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).4443/2017

RADHEY SHYAM MISHRA

Appellant(s)

VERSUS

THE ELECTION COMMISSIONER OF INDIA THROUGH ITS  
CHIEF ELECTION COMMISSIONER & ORS.

Respondent(s)

Date : 13-09-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE AMITAVA ROY  
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s) Appellant-in-person

For Respondent(s) Mr.Mohit D. Ram, AOR

Mr.Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard the appellant, who has appeared in person.

Let this matter be listed on 31.10.2017 before some other  
Bench.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(SHAKTI PARKASH SHARMA)  
ASST.REGISTRAR